NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

9

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 5/111/CB/2013 TP No. 148/HDB/2016
NAME OF THE COMPANY	Liqour India Limited
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleris Ltd
NAME OF THE RESPONDENT(S)	Liqour India Limited & (10) Others
UNDER SECTION	111/111

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. LAXMAN Respondent no. 20.	Advocate	advocate laxman@gmail.com 9866518434	A. Laxman
Y. SURYANARAYANA R1 to R4 and R9 to R11	Advocate	9849866556	Y. Surya

ORDER

No representation for the Petitioner. Counsel for R.1 to R.4 , R.9 to 11 and R.20 is also present.

It is stated that the appeal is pending before Hon'ble NCLAT.

List the matter on 18.06.2018.

Member(Judl)